

IN THE NATIONAL COMPANY LAW TRIBUNAL,
INDORE BENCH AT AHMEDABAD

ITEM No. 110

(MP) IA 131 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]

Order under Section 60(5) IBC

IN THE MATTER OF:

Mangesh Vitthal Kekre RP For Bhagwan Motors Pvt Ltd

.....Applicant

V/s

V E Commercial Vehicals Ltd & Anr

.....Respondent

Order delivered on ..17/06/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

ORDER

(through video conferencing)

As per order dated 19.04.2021 issued by the Registrar, NCLT, New Delhi, due to sharp increase in COVID-19 cases throughout the country, it has been decided to take up urgent hearing through Video Conference w.e.f. 20.04.2021 at all Benches.

List on 30.07.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)


Dr. DEEPTI MUKESH
MEMBER (JUDICIAL)